

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANATHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	TP NO. 78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA NO. 187&188/2018 in CP NO. 50/2015
NAME OF THE COMPANY	Divya Retreat Limited
NAME OF THE PETITIONER(S)	Surekha Reddy & (04) Others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & (06) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. S. V. RAMA KRISHNA	Adv	9848405691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
HARISH KUMAR VILLADATH a/w SHEILA VILLADIATH	Advocates -for R1, R3, R4 & R5	mail@harishkumar.com 98480 19373	v. Sheila

ORDER

Counsels representing both sides are present and stated that there is no chance for settling the matter before the committee appointed. The member of the committee has also filed a memo stating that talks for settlement have failed and the same was recorded on the last date of hearing. For making submissions, time is enlarged at request of both sides. Put up the matter on 20.12.2019.



MEMBER TECHNICAL

AS



MEMBER JUDICIAL